

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/2030 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 2, Chandmari, Guwahati -03.

Dated Guwahati the 30th March, 2022

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/181 dated 28.03.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.04.2022 along with station leave permission, from the morning of 02.04.2022 till the evening of 03.04.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No.1 and in his absence, the Special Judge, CBI, Addl. Court No. 3 shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/2031-2032-2033/dated 30.03.2022

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.1 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
3. ✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)